

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Establishment Section) Civil Secretariat,**  
**Srinagar/Jammu**

Subject: Transfer and Posting.

Government Order No. **14164** -JK(LD) of 2025.  
Dated.13-10-2025.

In amplification of Government Order No. 9584-JK(LD) of 2022 dated 31.10.2022, sanction is hereby accorded for transfer of Mr. Manoj Kumar Pandit, Special Secretary to Government, as Incharge Secretary, J&K Legislative Assembly on deputation and is allowed to draw the pay as per the deputation post in terms of Schedule XVIII (Standard Terms of Deputation) of J&K CSR as special dispensation.

This special dispensation shall be allowed till the officer will remain posted in the J&K Legislative Assembly.

This issues with the concurrence of Finance Department conveyed vide U.O No. FD-Code/222/2025-02-131 dated 07.07.2025 and General Administration Department vide U.O No.GAD-SERVONKAS/6/2025 dated 24.09.2025.

**By Order of the Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated.13-10-2025

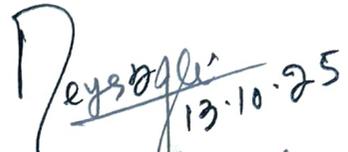
No.LAW-Estt/90/2025-10

Copy to the :

1. Secretary, Ministry of Parliamentary Affairs, Government of India, New Delhi.
2. All Financial Commissioners (Additional Chief Secretaries) for information.
3. Director General of Police, J&K.
4. Secretary Lok Sabha/ Rajya Sabha.
5. All Principal Secretaries to Government.
6. Principal Accountant General (A&E), J&K.
7. Principal Secretary to Hon'ble Lieutenant Governor, J&K Raj Bhawan.
8. Additional Director General of Police, Security, J&K.
9. Principal Resident Commissioner, New Delhi.
10. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
11. All Commissioner/ Secretaries to Government.
12. Commissioner Secretary to Government, General Administration Department.
13. Chief Electoral Officer, J&K.
14. Divisional Commissioner, Jammu/ Kashmir.
15. Registrar General, J&K High Court.
16. Director Anti Corruption Bureau, J&K.
17. All Heads of the Departments.
18. All Deputy Commissioners.
19. Mr. Manoj Kumar Pandit, Secretary, J&K Legislative Assembly.
20. Director Finance, Department of Law, Justice and PA.



21. Director Information, J&K.
22. Director Archieves, Archaeology and Museums, J&K, Jammu.
23. Director Estates, Jammu/ Kashmir.
24. Senior Superintendent of Police (Security), Civil Secretariat.
25. Treasury Officer, Civil Secretariat, Jammu/ Srinagar.
26. General Manager, Government Press, Jammu/ Sriangar.
27. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
28. Private Secretary to Hon'ble Speaker, J&K Legislative Assembly for information of the Hon'ble Speaker.
29. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
30. Incharge Website, Department of Law, Justice and PA.
31. Government Order file.
32. Concerned file.

  
13.10.25  
**(Reyaz Ali Bhat)**  
Deputy Legal Remembrancer   
13/10/25